

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 4150/2012
M.A No. 3486/2012**

New Delhi this the 29th day of March, 2017

**Hon'ble Mr. P. K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Rakesh Kumar Vashishtha
S/o Late (Sh.) C.L. Vashishtha
Age about 48 years
R/o 27B, DDA Flats,
Chilla, Mayur Vihar Phase-I
Delhi-91. Applicant

(By Advocate : Ms. Shashi Panwar for Ms. Rani Chhabra)

Versus

1. C.M.D.MTNL,
Maha Nagar Door Sanchar Sadan,
CGO Complex,
Lodhi Road,
New Delhi-110003.
2. Executive Director,
MTNL
Khushid Lal Bhawan,
Janpath, New Delhi-110050
3. General Manager,
(Administration)
MTNL
Khushid Lal Bhawan,
Janpath, New Delhi-110050
4. Shri Komal Das Vermar,
MTNL
SDE(OP) O/o DE (OP), GM TY,
G-Block Preet Vihar-91
5. Shri Om Prakash Singh
MTNL
JTO (O/D) O/o DE (O/D)-I Hauz Khas
Tel Exchange Bldg Hauz Khas
New Delhi-110014
6. Shri Krishna Chandra Srivastava
MTNL
JTO (1.21) O/o DE (O/D) Kidwai Bhawan,
New Delhi-110001.
7. Shri Rajendra Prasad

MTNL
 JTO (NP) O/o DE (TX-NP) Nehru Place,
 Tel Exchange Building
 New Delhi-19.

8. Shri Kali Charan
 MTNL
 JTO (O/D) O/o DE (O/D) MKN Mukharji Nagar
 New Delhi-110009
9. Shri Rakesh Kumar Gupta
 MTNL
 SDE(DC-I) North O/o DE (TAX)
 Room No.-24, G-Floor Tele Exchange
 Bldg Janak Puri, ND-58
10. Shri Chander Bhan Ram (JE-5143)
 MTNL
 JTO (Saket) O/o DE (O/D)-I Hauz Khas
 Tel Exchange Bldg Hauz Khas
 New Delhi-110014
11. Shri Prabhat Kumar (JE-5155)
 MTNL
 O/o DE (Indoor) D-3 OCB Switch
 Room Telephone Exchange Idgah
 New Delhi-55
12. Smt. Neena Rani Wadhawan,
 MTNL
 O/o DE (I/D) Rohini,
 Tel Exchange Building
 Rohini, New Delhi-110085.
13. Shri Janak Singh (JE-5208)
 MTNL
 JTO O/o DE (MLDN) R.No.09
 9th Floor Kidwai Bhawan, ND-01
14. Shri Babu Ram(JE-5077)
 MTNL
 JTO (O/D) O/o DE (O/D)-II B-24/2
 Okhla Phase-II,
 New Delhi-20. Respondents

(By Advocate : Mr. Jasbir Bidhuri for Ms. Neha Bhatnagar)

O R D E R (O R A L)

Hon'ble Mr. P. K. Basu, Member (A) :

Heard the learned counsel on M.A 3486/2012.

2. The applicant has challenged the selection process which took place in the year 1999. The applicant has filed M.A 3486/2012 for condonation of delay. In that petition, it is admitted that there is no reason which explains the delay between the year 1999 till this date, except that time was spent in obtaining certain information from RTI.

3. We are not satisfied with the reasons for condonation cited above. The M.A is, therefore, dismissed. As a consequence, the O.A is also dismissed. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P. K. Basu)
Member (A)

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